

(11)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 03.05.1999

OA 170/99

Goverdhan Ram s/o Shri Sarvan Kumar r/o Village Dev Road, Tehsil Chirawa, District Jhunjhunu.

... Applicant

Versus

1. Union of India through the Secretary, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Post Master General, Rajasthan Circle, Jaipur.
3. Post Master General, Western Region, Jodhpur.
4. Superintendent Post Offices, Jhunjhunu.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.P.N.Jati

For the Respondents

... —

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Goverdhan Ram, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, praying for a direction to the respondents not to terminate his services on the post of E.D.Branch Post Master at Dev Road Post Office, Tehsil Chirawa, District Jhunjhunu.

2. We have heard the learned counsel for the applicant and have carefully perused the records of the case.
3. During the course of arguments, the learned counsel for the applicant prayed for permission to withdraw this application. Permission granted. The OA is, therefore, dismissed as having been withdrawn.

*Gopal Singh*  
(GOPAL SINGH)

ADM. MEMBER

*Gopal Krishna*  
(GOPAL KRISHNA)

VICE CHAIRMAN

VK